

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

18. TCP 64/2009

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024**

**NAME OF THE PARTIES:- Budhpal Singh Bhati**  
**V/s**  
**TAGR Dredging & Marine Engg. Pvt. Ltd**

**Section: 397-398 of the Companies Act, 2013**

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**ORDER**

Counsel, Harjot Singh Alang appeared for the Respondent through VC and Counsel,  
Prantap Mahadevia appeared for the Respondent No. 4. None was present for the  
Petitioner. List this matter on **23.09.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**